

TAMILNADU TRANSMISSION CORPORATION LIMITED
(A Subsidiary unit of TNEB Limited)

Er. B. SIVAKUMAR, M.E.,
Chief Engineer / Operation.



To
The Secretary,
Central Electricity Regulatory Commission,
3rd Floor, Chanderlok Building,
36, Janpath,
New Delhi – 110 001.

Lr.No: SE/LD&GO/EE/G/AEE2/AE2/F. CERC/D. 415 /2015, dt. 30.04.2015

Sub: Proposed Framework on "Forecasting, Scheduling & Imbalance Handling for Renewable Energy (RE) Generating Stations based on wind and solar at Inter-State level" – Remarks furnished - Regarding.

Ref: CERC's Notification No.L-1/14/2015-Reg.Aff. (FSDS)/CERC dt 31.03.2015

(*)(*)(*)

Referring to the notification cited in the reference, uploaded in the CERC website, the remarks in respect of TANTRANSCO are furnished as below:

- * In the proposed framework cited in the reference, the methodology for forecasting, scheduling & imbalance handling for infirm RE Generators at Interstate level only has been considered. At present, there is no such RE generators at Interstate level are available in Tamil Nadu. All wind / solar energy generators are connected at Intrastate network only. Hence it is requested that the status of the RE generators connected to the Intrastate network also may be mentioned in the amendment of the Regulations.
- * Further it is requested that while reviewing the fixed rate periodically, the Hon'ble Commission may consider that the fixed rate for deviation within 88% to 100% be less than the deviation below 88%.

For favourable action please.

Yours sincerely,

LSB
30/4/15
Chief Engineer/Operation